

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

8. I.A. 4125/2023

In

C.P.(IB)-96(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: DHL Ecommerce (India) Private Limited

V/s.

Future Supply Chain Solutions Limited

SECTION 9 OF IBC, 2016

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**ORDER**

Ld. Counsel appearing for the Resolution Professional, Mr. Prashant Agrwal i/b. Mr. Dhanjaya Sud and Ld. Counsel appearing for the Applicant, Mr. Virgil Braganza i/b JSA are present.

Mr. Prashant Agrwal i/b. Mr. Dhanjaya Sud seeks time to file Reply to the above I.A. on behalf of the Respondent. The Respondent shall file their Reply within two weeks by serving advance copy to the other side, failing which the Respondent's right to file Reply shall stand forfeited.

List this matter on **16.10.2023**.

Sd/-

CHARANJEET SINGH GULATI  
Member (Technical)  
*--Rajeev--*

Sd/-

LAKSHMI GURUNG  
Member (Judicial)